

53

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 625/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Unique auto Sourcing Pvt. Ltd.

V/s.
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	NEELAMBUS	RP - Roc MUMBAI	
2.	DINESH JOSHI	PCS	

ORDER

CP No. 625/252/NCLT/MB/MAH/2017

On cost of ₹50,000 payable to ROC, Pune, this Company Petition is **allowed**,
vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)